

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 330 OF 2019

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**JSW Energy Limited Appellant(s)
Vs.
Maharashtra State Electricity Distribution
Company Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Abhimanyu Maheshwari**

Counsel for the Respondent(s) :

ORDER

Admit.

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **14.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**